

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 04th December, 2014
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 337/2014	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv.	
2.	Original Application No. 338/2014 (M.A. No.624/14)	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv.	
3.	Original Application No. 41/2014	Tuka Ram Vishwakarma Vs. State of M.P & 4 Ors.	Mr. Sourabh Beohar Mr. Sourabh Namdeo	
4.	Original Application No. 134/2014	Paryavarana Avam Manav Sanrakshan Samity Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel For R-5&6 Mr. Om. Shankar Shrivastava Adv.	
For compliance				
5.	Appeal No. 04/2013	Vidhan Mishra Vs. Union of India & 7Ors	Mr. Shantanoo Saxena Adv. Mr. Sachin K. Verma, Adv. for R-1 Mr. Amit Majumdar Adv. for R-2&5 Ms. Parul Bhadoria, Adv. for R-7 Mr. Chandresh Jain Adv. for R-8	
6.	Original Application No. 15/2014	Ajay Pandey @ Baba Vs. State of M.P & 3Ors.	Mr. Ajay Pandey Mr. Sachin K. Verma, Adv. for R-1,2&3 Mr. Bhavdeep Singh, Adv. for R-4 Mr. Rakesh Shejwar, Adv. Ms. Parul Bhadoria Adv.	